

IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A" : HYDERABAD

BEFORE SHRI RAMA KANTA PANDA, ACCOUNTANT
MEMBER

AND

SHRI LALIET KUMAR, JUDICIAL MEMBER

ITA.No.813/Hyd./2015
Assessment Year 2006-07

M/s. Sanathnagar Enterprises Limited [Formerly Bakelite Hylam Limited], Surya Towers, 3 rd Floor, C Block, S P Road, Secunderabad -500003. PAN AAACB8317J	vs.,	The ACIT, Circle-1(3), Aayakar Bhavan, Basheerbagh, Hyderabad. PIN – 500 004
(Appellant)		(Respondent)

For Assessee :	Shri K C Devdas, C.A.
For Revenue :	Shri T. Sunil Goutam, Sr. A.R for Shri Rajendra Kumar, CIT-DR

Date of Hearing :	10.05.2022
Date of Pronouncement :	10.05.2022

ORDER

PER SHRI R.K. PANDA, A.M.

This appeal filed by the Assessee is directed against the order dated 30.03.2015 of the Ld. CIT(A)-1, Hyderabad, relating to A.Y. 2006-2007.

2. During the course of hearing, the Learned Counsel for the Assessee filed an application seeking permission of the Bench for withdrawal of the appeal for which the learned D.R. has no objection. Accordingly, the same is accepted and the appeal filed by the assessee is dismissed as 'withdrawn'.

Order pronounced in the open Court at the time of hearing itself i.e., on 10.05.2022.

Sd/-
[LALIET KUMAR]
JUDICIAL MEMBER

Sd/-
[R.K.PANDA]
ACCOUNTANT MEMBER

Hyderabad, Dated 10th May, 2022

VBP/-
Copy to

1.	M/s. Sanathnagar Enterprises Limited [Formerly Bakelite Hylam Limited], Surya Towers, 3 rd Floor, C Block, S P Road, Secunderabad -500003. PAN AAACB8317J
2.	The ACIT, Circle-1(3), Aayakar Bhavan, Basheerbagh, Hyderabad. PIN – 500 004
3.	The Ld. CIT(A)-1, Hyderabad.
4.	The CIT concerned
5.	The DR, ITAT, Hyderabad "A" Bench, Hyderabad.
6.	Guard File.

//By Order//

Asst. Registrar, ITAT, Hyderabad Benches
Hyderabad.